



आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI**

दिनांक 16 - 19 फरवरी 2026 तक पीठों का गठन

**CONSTITUTION FROM 16.02.2026 TO 19.02.2026**

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Inturi Rama Rao, AM	"D"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"A"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"C"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"B"	4 (THROUGH HYBRID HEARING)

दिनांक 23 - 26 फरवरी 2026 तक पीठों का गठन

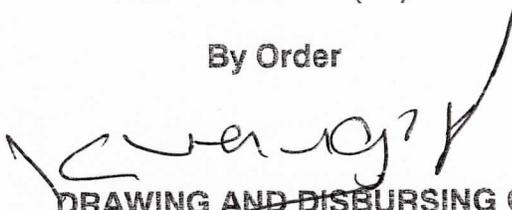
**CONSTITUTION FROM 23.02.2026 TO 26.02.2026**

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"D"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Inturi Rama Rao, AM	"A"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & Padmavathy.S, AM	"B"	2 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"C"	2 (THROUGH HYBRID HEARING)

Chennai  
Dt:12.02.2026

Sd/-  
GEORGE GEORGE.K  
VICE-PRESIDENT(CZ)

By Order

  
DRAWING AND DISBURSING OFFICER

12.2.26